

Admn-21011/6/2022-JS(Admn)-CIC
केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/**Baba Gangnath Marg**
मुनिरका/**Munirka**, नई दिल्ली/ **New Delhi - 110067**

Date: 01.07.2025

To,

Shri Sujit Kumar Mishra,
Under Secretary(Coord),
Coordination Section, DoP&T,
North Block, New Delhi

Subject:- Forwarding the details of Nodal Officer for 'She Box Portal'-
Reg.

Sir,

I am directed to refer your letter No. I-28029/01/2024-Coord dated 09.06.2025 on the above subject and to say that Ms. Prerna Joshi, Director (Law) has been nominated as Nodal Officer for 'She Box Portal' from Central Information Commission to ensure the compliance of the 'She-Box Portal' guidelines.

The contact details of Ms. Prerna Joshi are as under:

Name & Designation	Office Address	Contact Details	Official e-mail ID
Ms. Prerna Joshi, Director (Law)	Room no. 511, 5 th Floor, Central Information Commission, Baba Gangnath Marg, Munirka, New Delhi- 110067	011- 26183997	director- law@cic.nic.in

2. This issues with the approval of Competent Authority.

Yours Faithfully

Digitally signed by
Sonia Maheshwari
Date: 01-07-2025
18:31:13
(Sonia Maheshwari)
Deputy Secretary (Admn)

Encl. As above

Copy to:

1. Ms. Prerna Joshi, Director (Law), CIC
2. M&R Section - Alongwith copy of letter dated 9.6.2025 for uploading details/highlighting portal address on the CIC Website

No. I-28029/01/2024-Coord
Ministry of Personnel, P.G. & Pensions
Department of personnel & Training
Coordination Section

North Block, New Delhi

Dated 09-06-2025

To,

All Attached & Subordinate offices of DoPT (as per standard list)

Subject: Nomination of Nodal Officer to onboard and compliance on She-Box Portal- reg.

Madam/Sir,

The undersigned is directed to refer to the Ministry of Women & Child Development's DO letter No. 16/3/2023-WW dated 30.05.2025 (copy enclosed) regarding the above subject.

2. In this context, all attached and subordinate offices of DoPT are requested to nominate a nodal officer from their respective organizations. The nominated nodal officers are required to ensure that their organizations are fully onboarded and compliant with the She-Box Portal guidelines. The details of the nominated nodal officers may kindly be shared with this Department at the earliest so as to communicate the same to the M/o WCD.

3. This issues with the approval of Competent Authority.

Encl-As Above

Digitally signed by
 Sujit Kumar Mishra

Date: 11-06-2025 14:00:50

(Sujit Kumar Mishra)
Under Secretary to the Govt. of India
E-mail: uscoord-dopt@nic.in

Standard List of Attached/Subordinate Offices under DoPT

1. The Director, CBI, Lodhi Road, New Delhi.
2. The Chairman, SSC, CGO Complex, Lodhi Road, New Delhi.
3. The Principal Registrar, CAT, New Delhi.
4. The Director, ISTM, Old JNU Campus, New Delhi.
5. The Director, LBSNAA, Mussorie, Uttarakhand

6. The Secretary, PESB, CGO Complex, Lodi Road, New Delhi.
7. The Secretary, CIC, CIC Bhawan, Munirka, New Delhi.
8. The Secretary, CVC, Satarkata Bhawan, INA, New Delhi.
9. The Secretary, UPSC, Dholpur House, New Delhi.
10. The Secretary, Lokpal, Vasant Kunj, New Delhi.
11. The Secretary, CBC, STC Building, Janpath, New Delhi.
12. The Secretary, NRA, Jeevan Bharti Building, Connaught Place, New Delhi.
13. The Director General, IIPA, Indraprastha Marg, New Delhi

2 June 2025

भारत सरकार

महिला एवं बाल विकास मंत्रालय
शास्त्री भवन, नई दिल्ली-110 001

Government of India

Ministry of Women & Child Development

30th May, 2025अनिल मलिक, आई.ए.एस.
सचिवAnil Malik, I.A.S.
Secretary

Tel. : 011-23383586, 23386731

Fax : 011-23381495

E-mail: secy.wcd@nic.in

D.O. No. 16/3/2023-WW

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आज़ादी का
अमृत महोत्सव

Dear Secretary,

Ministry of Women & Child Development launched She-Box portal last year to implement the provisions of 'The Sexual Harassment of Women at Workplace (Prevention Prohibition and Redressal) Act, 2013' more effectively. This portal provides a single window access to every woman employee whether working in public, private, organized or unorganized sector to file complaint of sexual harassment at her work place and also track its status. The Hon'ble Supreme Court has passed various directions for compliance by all employers and competent authorities in the matter of Aureliano Fernandes vs. State of Goa & Ors. Multiple correspondences have also been made earlier with your Ministry/Department in this regard during the last nine months.

2. I would request that the web link to the portal (<https://shebox.wcd.gov.in/>) may kindly be highlighted on all the websites of your Ministry/Department and other digital platforms. This portal may also be publicised through appropriate social media handles and other official channels to create awareness and disseminate information about it so that more and more women employees facing sexual harassment at their workplace are able to use it.

3. I would also request you to kindly review the status of filling up the requisite details on the SHe Box Portal in your Ministry/Department and ensure that each employer is compulsory and fully onboarded.

With regards,

Yours sincerely,

(Anil Malik)

Secretaries of all Ministries/ Departments of Government of India

Room No. 601, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110 001

Website : <http://www.wcd.nic.in>